

equipment that they bring in. Normally capital goods are not allowed without the permission of the Government, but, as I said, due to operational efficiencies the existing capacity can also undertake to refine more crude oil. So, incidentally it was increasing.

Shri Yallamanda Reddy: Have you allowed that?

Shri K. D. Malaviya: From time to time they have also been getting the permission to import capital goods for installation.

Explosions in Delhi

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*225. { **Shri Bibhuti Mishra:**
Shri Harish Chandra Mathur
Shri Rameshwar Tantia:
Shri Bishanchander Seth:
Shri Bhakt Darshan:
Shri Bhagwat Jha Azad:
Shri D. C. Sharma:
Shri Mohan Swarup:

Will the Minister of Home Affairs be pleased to state:

(a) whether it has been possible to trace the hand behind explosions of bombs and crackers in Delhi; and

(b) how many arrests, if any, have been made during the last two months?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Not yet. The matter is under detailed investigation.

(b) Two persons were arrested in connection with the explosion which occurred in Chandni Chowk on the 25th June, 1962; they have since been convicted. Four persons, who were found in possession of some crackers containing prohibited explosives and certain illicit arms were arrested from a house in Kingsway Camp, Delhi, on 22nd July. This case is under investigation.

श्री बिभूति मिश्र : मैं जानना चाहता हूँ कि क्या सेंट्रल गवर्नमेंट की सी० आई० डी०

इस योग्य नहीं है कि वह इस बात का पता लगाए कि बम और क्रैकर्स जो छूटते हैं वह कैसे छूटते हैं और उनके छूटने का स्थान कौनसा है? और क्या हमारी सरकार किसी मित्र देश की इंटेलिजेंस से मदद लेकर इस बात का पता लगायेगी ?

गृह-कार्य मंत्री (श्री लाल बहादुर शास्त्री) : पहले तो अपने ही देश के अन्दर पता लगाना है, और बाहर की बात अभी इतनी उठती नहीं है। मैं माननीय सदस्य को बतलाना चाहता हूँ कि अभी हाल में जो जांच हुई है और उसमें जो चार पांच भ्रामरी गिरफ्तार हुए हैं उन से कुछ आशा लगती है कि इस का पता लगेगा क्योंकि वे ऐसे लोग पकड़े गए हैं जो इस तरह की चीजों को बनाते रहे हैं। लेकिन अभी मैं इस बारे में ज्यादा डिटेल्स में नहीं जा सकता क्योंकि इस की जांच हो रही है।

श्री बिभूति मिश्र : क्या सरकार ने पता लगाया है कि ये जो क्रैकर और बम फटते हैं इनमें हमारे देश के लोगों का ही हाथ है या विदेशी भ्रामरियों का भी हाथ है।

श्री लाल बहादुर शास्त्री : अभी तो देश के लोगों पर ही ध्यान दिया जा रहा है।

श्री प्रकाशबीर शास्त्री : पीछे गृह मंत्री जी ने एक बार संसद् में वक्तव्य देते हुए कहा था कि दिल्ली की पुलिस उनके पता चलान में असमर्थ रही है, इस लिए हम बाहर के प्रदेशों की कुछ पुलिस बुला रहे हैं इस काम के लिए। तो क्या मैं जान सकता हूँ कि क्या बाहर की कुछ पुलिस यहां बुलाई गई है, और यदि हां, तो उसकी संख्या कितनी है और उसपर कितना व्यय होगा ?

श्री लाल बहादुर शास्त्री : संख्या ज्यादा नहीं है। पुलिस कांस्टेबल बुलाने की बात नहीं है, कुछ प्रफ़सरों को बुलाने की बात है। हम ने एक को बुलाया है, एक

और घाने वाले हैं। यह एस० पी० या डी० एस० पी० हैं, इससे ज्यादा नहीं।

Shri Bhagwat Jha Azad: What has been the obstacle in the path of the Government that after so many long long months, it has not been able to find any trace of such explosions?

Shri Lal Bahadur Shastri: I have answered that question a number of times. I have also indicated to the House that in connection with a number of instances, many people were arrested and a large number of them have been convicted. Yet, these explosions have been continuing. We have to pursue it further.

श्री रामेश्वरानन्द : जो काम किसी को सौंपा जाता है और वह उसे नहीं कर पाता तो उसे असफल समझा जाता है। यह सरकार स्वयं राजधानी दिल्ली में बैठी है और यहां इतने बम फटते हैं और उनका यह पता नहीं लगा पाती, तो क्या मैं यह समझ लूं कि यह सरकार असफल है ?

प्रध्पक्ष महोदय : आप जो कुछ समझना चाहें समझ लें।

श्री रा० शि० पाण्डेय : ये क्रेकर और बम करीब-करीब हर साल एक्सप्लोड होते हैं। क्या सरकार ने इस को रोकने के लिए पुलिस के अलावा इस बात पर भी विचार किया है कि लोकल नागरिकों की एक समिति बनायी जाये ताकि वह शान्ति स्थापना में मदद कर सके और क्रेकर और बम एक्सप्लोड न हों ?

श्री लाल बहादुर शास्त्री : यह कोई शान्ति स्थापना की बात नहीं है। ये क्रेकर तो यकायक फटते हैं और कई अलग-अलग जगहोंमें फटते हैं। सवाल यह है कि इन लोगों की पकड़ बकड़ की जाए। इसमें साधारण लोग हमारी मदद कर सकते हैं। और अभी एक सूचना भी मिली है और उसका हमने फायदा उठाया है लेकिन समिति बनाने से कोई लाभ नहीं है।

1434 (Ai) LSD—2.

National Integration Day

*227. **Shri S. M. Banerjee:** Will the Minister of Home Affairs be pleased to state:

(a) whether the suggestion that 25th March, the day on which the late lamented Ganesh Shankar Vidyarthi laid down his life for communal harmony in Kanpur, be observed as National Integration Day was discussed in the National Integration Council;

(b) if so, whether a decision has been taken in the matter; and

(c) if not, the reason for this delay?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) to (c). No. The suggestion will shortly be placed before the Committee on National Integration and Communalism appointed by the National Integration Council.

Shri S. M. Banerjee: I want to know whether, before placing this suggestion that the 25th of March be observed as Martyr's day, the Government considered this matter and if so what is the view of the Government.

Shri Datar: In fact, there was a Resolution on this subject brought forward by the hon. Member and then I assured him that this question will be considered in all its aspects. It will be first processed through this Committee and then it will go finally before the National Integration Conference.

Blast Furnace of Rourkela

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*228. { **Shri Surendranath Dwivedi**
Shri Bhagwat Jha Azad:
Shri Bhakt Darshan:

Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether the first blast furnace of the Rourkela Steel Factory has been completely repaired and commissioned to work;

(b) if so, since when;